

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 296 of 2014 & IA-460 of 2014

Dated : 19th December, 2014

In the matter of:

Essar India Pvt. Ltd.

.... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, post the matter on **27.1.2015.**

(Court Master)

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